

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/6(AHM)2023

Proceedings under Section 59(7) IBC r.w reg 38 of IBBI,2017

IN THE MATTER OF:

Chirag Rajendra Kumar Shah the Liquidator of XDOC Works**Applicant**
Private Limited
(In Liquidation)**Respondent**

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Parshwa Shah. Adv.
For the Income Tax : None
For the RoC : None

ORDER

None present for the Income Tax and RoC. It appears that RoC has not filed reply.
Ld. Counsel for the applicant is filing affidavit today itself.

List for further consideration on 29.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)